

the order of 16.1 million tonnes, out of which 5.8 million tonnes were produced in the country, and 10.3 million tonnes were imported.

(e) For the IV Five Year Plan, the requirements of Crude Oil have been currently estimated at 116 million tonnes and of various Petroleum products at 106 million tonnes.

Scheme to Revive Personal Loans by Banks

2310. SHRI HARDAYAL DEVGUN:
SHRI GEORGE FERNANDES:

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Reserve Bank of India has approved a scheme to revive personal loans by private banks ; and

(b) is so, the reasons therefor ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The Reserve Bank has not approved any scheme to revive personal loans by private banks. Certain banks have, however, introduced schemes of personal loans for extending hire purchase credit to consumers. As such schemes help the engineering industries in tiding over the recession and also enable the banks to utilise their surplus funds profitably, the Reserve Bank has not placed any restrictions.

“सौलवैट” का उत्पादन तथा वितरण

2311. श्री महाराज सिंह भारती : क्या पेट्रोलियम तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि “सौलवैट” का उत्पादन तथा वितरण जिसका इस समय विदेशी कम्पनियों द्वारा आयात तथा वितरण किया जाता है, सरकार अपने हाथ में कब तक ले लेगी ।

पेट्रोलियम, रसायन और खान तथा धातु मंत्री (डा० त्रिगुण सेन) : पेट्रोलियम “सौलवैट” आयात नहीं किये जाते हैं। इस समय गैर-सरकारी क्षेत्र में तेल कम्पनियां अधिकांश सौलवैट को तैयार करती एवं बेचती हैं। सरकारी क्षेत्र में “सौलवैट” के निर्माण

के लिए प्रस्ताव है और इन के उत्पादन के लिए हल्दिया शोधन शाला का रूपांकन किया जा रहा है ।

Assistance for Drought-hit Areas of U P

2312. SHRI RANJIT SINGH :
SHRI BAL RAJ MADHOK :
SHRI HARDAYAL DEVGUN:
SHRI D. C. SHARMA :
SHRI BENI SHANKER
SHARMA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Uttar Pradesh Government have requested the Centre to give financial assistance of Rs. 1 crore to combat drought in eight districts in the State ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) The Government of India have agreed to a ceiling of expenditure of Rs. 80 lakhs in 1968-69 on various relief and rehabilitation measures, for purposes of Central assistance.

Urban Development Bank at Calcutta

2313. SHRI E. K. NAYANAR ;
SHRI C. K. CHAKRAPANI ;
SHRI BHAGABAN DAS :
SHRI UMANATH :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Governor of West Bengal has suggested for the establishment of an 'Urban Development Bank' at Calcutta in the private sector with equity shares held by leading industrialists and business houses ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) It is understood that while inaugurating a conference on "The Challenge of Calcutta" sponsored by the Indian Chambers of Commerce on December 11, 1968, the Governor of West